

or more transactions per day and at certain satellite locations. These include 12 stations and one satellite location in Kerala. Computerised issue of unreserved tickets has been introduced at 55 important stations including six in Kerala and a beginning has been made with the installation of Interactive Voice Response System for answering telephonic enquiries relating to reservation status and for those relating to train arrival/ departure at a few stations.

(b) and (c). Expansion of computerised service is a continuing process. In the Annual Plan for 1996-97 it is proposed to provide computerised reservation facilities at Alleppey station and computerise issue of unreserved tickets at Quilon, Chengannur, Kottayam, Ernakulam North Alwaye, Trichur, Guruvayoor, Shoranur, Tirur and Tellicherry.

Looting in Trains

2143. SHRI SOUMYA RANJAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of trains carrying foodgrains looted during the last two years; and

(b) the steps being taken to avert such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The number of trains carrying foodgrains looted during the last two years is as under :

Year	Number of trains looted
1994-95	3
1995-96	10

(b) The following steps are being taken to avoid such incidents :

1. Escorting of trains carrying foodgrains over vulnerable sections as far as possible
2. Intensive beat patrolling in yards and other affected areas/sections
3. Joint checking at interchange points to take stock of the condition of the wagons/seals carrying foodgrains.
4. RPF armed pickets are posted/deployed in vulnerable sections as far as possible.
5. Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers of stolen property in order to bring them to book.
6. Close coordination between RPF, GRP and local police is maintained at various levels to apprehend criminals and receivers of stolen property.

[Translation]

Plantation along Rivers

2144. DR SATYANARAYAN JATIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have any scheme for plantation of trees along the rivers to prevent soil erosion;

(b) if so, the details thereof; and

(c) the expenditure incurred thereon during each of the last three years, river-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). Under the National River Conservation Plan, Yamuna Action Plan and Gomati Action Plan, provisions have been kept for afforestation at the banks of the rivers in towns covered under these Action Plans. The Detailed Project Reports (DPRs) on afforestation are under formulation in the concerned State Governments. So far, no expenditure has been incurred on afforestation under the River Action Plans.

Electrification of Rail Line

2145. SHRI BRAJ MOHAN RAM : Will the Minister of RAILWAYS be pleased to state :

(a) the time by which the work of electrification of rail line between Badkakana and Dehri-on-Sone of Bihar is likely to be completed;

(b) the total expenditure likely to be incurred thereon; and

(c) the estimated cost of this project in the beginning?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Section Dehri-on-Sone to Son Nagar is already electrified. Electrification work of rail line between Son Nagar and Barkakana is in progress and is likely to be completed by March '98

(b) Rs. 180 crore approximately.

(c) Rs. 103 crore approximately at 1991 price level.

[English]

Corrosive Gases Emission

2146. SHRI KESHAB MAHANTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the concentration of gases such as sulphur dioxide, oxides of Nitrogen and Carbon di-oxide in Guwahati;

(b) the procedure being followed to determine the safety levels of the air pollutants in Guwahati;

(c) the contributions to these corrosive gases by the Noonmati oil refinery; and

(d) the pollution control technology, if any, proposed to be adopted to minimise the level of corrosive gases emission from the Noonmati oil refinery?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) The ambient concentrations of sulphurdioxide and oxides of Nitrogen in Guwahati were found below 10 microgram per cubic meter and 40 microgram per cubic meter respectively, which are much below the prescribed standards. Carbondioxide is not a criteria pollutant and as such is not being monitored.

(b) Actual air quality monitoring is done to determine the prevailing levels of specified pollutants.

(c) The refinery is complying with the prescribed emission standards. The ambient air quality data near the refinery is well below the prescribed standards.

(d) Adequate pollution control measures have already been provided by the refinery and as such no additional measures appear to be necessary.

Supply of Wagons

2147. SHRI SOMJIBHAI DAMOR : Will the Minister of RAILWAYS be pleased to state :

(a) whether there was shortfall in providing the wagons to the Ratlam and Vadodara Divisions of the Western Railway during 1994-95 and 1995-96;

(b) if so, the quantum of loss suffered by Railways as a result thereof; and

(c) the action being taken to meet the said requirement?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : and (b). The wagons loaded in Ratlam and Vadodara Divisions of Western Railway during 1994-95 and 1995-96 as compared to the valid indents registered and also the indents outstanding at the close of the year are furnished below :

Division	Total valid incents during the year	Loading in wagons during the year	Indents outstanding at the close of the year
Ratlam			
1994-95	120066	107759	12307
1995-96	87766	81171	6596
1994-95	700499	680178	20321
Vadodara			
1995-96	736048	693379	42669

(c) Western Railway has taken steps to clear the outstanding indents. Consequently, as on 26.7.1996 there are no indents pending in Ratlam Division and pending indents in Vadodara Division have come down to 33244.

Railway Over-Bridges

2148. SHRI SUSHIL CHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway over-bridges under construction, Zone-wise and State-wise;

(b) the time by which these over-bridges would be completed indicating the estimated cost of each of them;

(c) whether the Government of Madhya Pradesh have sent a new proposal for construction of the over-bridges during the last three years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). A statement is attached.

(c) and (d). **On cost sharing basis.**

Road Over Bridge in lieu of level crossing No. 175 at KM 505/12-13 at Nimbola on Bhusaval - Khandwa Section.

It has been included in Railways' Works Programme 1996-97 and will be taken as sanctioned on passing of Railway Budget.

(ii) Road over bridge at Chuchiapara - Bilaspur in lieu of 'A' class level crossing. Included in Railways' Works Programme 1996-97 and would be treated as sanctioned after passing Railway Budget 1996-97 by Parliament.

(iii) Road over bridge in lieu of level crossing No. 23A at KM 1048/4-5 at Sagar on Bina - Katni Section.

Work is under consideration for inclusion in Railways Works Programme 1997-98.

On 'Deposit' terms :

(i) Road over bridge at Maihar at KM 1142/14-15 in Jabulpore - Allahabad Section.

General Arrangement Drawing submitted to P.W.D., Madhya Pradesh in Aug. '94. Approval of P.W.D. not yet received inspite of reminders from Railways.

(ii) Road over bridge at Habibganj at KM 829/6-8 on Itarsi - Bhopal Section.

State Govt. has not yet deposited plan and estimate charges inspite of reminders from Railways.